

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 14/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: G.S.C Rao vs Mis Simbhaoli Sugars Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pet.	Rahul
2.	Rohan Gupta	Adv	Res.	Rohan

CP No. (IB) 14/ALD/2018

Shri Rahul Chaudhary, advocate for the petitioner. Shri Rohan Gupta, advocate for the Corporate Debtor Company. He files Vakalatnama for the Corporate Debtor Company. Therefore, the case is further adjourned for filing objection, if any, by 10 days on the present I & B Petition by serving advance copy to the petitioner counsel.

The matter to be listed on 14th March, 2018.

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)